

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G.M. SIDDESHWARA): (a) and (b) Federal Aviation Administration (FAA) on 31st January 2014 informed DGCA that India has been assigned Category 2 from Category 1, which India had been holding since 1997. The Category 2 was assigned primarily due to the finding related to lack of sufficient number of regular Flight Operations Inspectors (FOIs) resulting in DGCA's inability to have effective safety oversight.

(c) and (d) Directorate General of Civil Aviation (DGCA) has taken immediate steps to address the open findings of Federal Aviation Administration Audit and Post December, 2013 visit of FAA, DGCA has completed actions on 6 out of 7 open findings. To address the remaining one open finding, 75 posts of Chief Flight Operations Inspector, Dy. Flight Operations Inspector, Senior Flight Operations Inspector and Flight Operations Inspector have been created, against which, 35 FOIs have already been appointed.

Further, in order to strengthen DGCA's regulatory capacity to meet minimum standards of ICAO, a Grant Agreement Project, under the auspices of US-India Aviation Cooperation Program (ACP) has been signed between DGCA and US Technical Development Agency (USTDA) on 13th May, 2014. The technical assistance project funded by USTDA would assist DGCA to address the FAA findings.

Expansion of Jaipur and Jodhpur airports in Rajasthan

†1379. SHRI RAM NARAIN DUDI: Will the Minister of CIVIL AVIATION be pleased to state

(a) whether Government has any plan to expand the basic infrastructure and enhance operating capacity of civil aviation transportation at Jaipur and Jodhpur airports in Rajasthan;

(b) if so, the details thereof and the quantum of amount allocated by Government for the airports of both the cities during last three years;

(c) whether, the Central Government proposes to increase the number of international flights from these airports; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G.M. SIDDESHWARA): (a) and (b) Yes, Sir. Development/upgradation of airports is a continuous process and is undertaken by Airports Authority of India (AAI) from time to time depending on traffic demand, commercial viability, socio-economic considerations,

†Original notice of the question was received in Hindi.

availability of land etc. Jaipur International Airport has a runway length of 2797 x 45 M and is suitable for operation of code 'D' type of aircraft (B- 767-400). The Integrated Terminal Building has a peak hour capacity to handle 360 Domestic and 360 International passengers at a time. AAI has a plan for extension of runway to 3505 M for code 'E' type of aircraft (B-747-400) with Cat- II approach lighting system, expansion of Integrated Terminal Building and construction of cargo complex and hangar are subject to availability of land.

Jodhpur Airport belongs to Indian Air Force (IAF) and AAI maintains a Civil Enclave for Civil Operations. IAF/State Government of Rajasthan has been requested for allocation of 80 acres of land free of cost free from all encumbrances for expansion and upgradation of infrastructure of the Civil Enclave. IAF have indicated their willingness to hand over 37 acres of land to AAI for expansion of Civil Enclave subject to giving value of land by the State Government. The quantum of amount allocated by AAI for infrastructural development for Jaipur and Jodhpur airport for the last years are as under:

(₹ in crores)

Year	Jaipur	Jodhpur
2011-12	28.21	0.10
2012-13	12.28	0.10
2013-14	15.50	0.00

(c) and (d) Indian carriers are free to mount services from any point in India to foreign destinations as per the respective bilateral air services arrangements. However, actual operations is always guided by its commercial judgement. At present no proposal of any Indian carriers is pending for operation from these airports to International destinations.

Upgradation of airports to international standard

1380. DR. K. V.P. RAMACHANDRA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of the airports which are proposed to be expanded, renovated and upgraded to the international standards across the country including Andhra Pradesh along with the present status thereof; and

(b) the amount sanctioned and spent for this purpose during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G.M. SIDDESHWARA): (a) and (b) Development/upgradation of airports is a